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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/28/2017
NAME OF THE PETITIONER(S) : SAIKIRAN MURALI
NAME OF THE RESPONDENT(S) : ANURADHA MURALIDHARAN & 1
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. Padmanabhan	Counsel for R1	[Signature]
2.	T.K. Bhaskere Prigadanthini Akhi Keethi	Counsel for R1	[Signature]

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and reported ready for making submissions in the main CP. Counsel for petitioner filed written submissions seeking interim relief. Counsel for petitioner is directed to file rejoinder, if any, and furnish copy of the same in advance to the other side. Time extended at request. Put up on 07.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)